

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



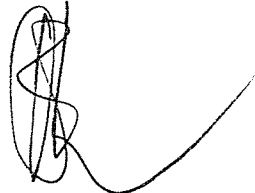
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :
PETITION NUMBER : TCP/102/2016
NAME OF THE PETITIONER(S) : S. K. Ganesan
NAME OF THE RESPONDENT(S) : Balaji Rubber industries pvt ltd
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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
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
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|----|--|--|---|
| ① | P. H. ARVINDH PANDIAN
FOR
CIBI VISHNU | - Sr ADV
- COUNSEC Para
RESP No 1 to 6 |  |
| ② | for Dhanaraj
Prakash. | - for other rep. |  |
| 3) | Dr. K.S. Ravichandran P.C.S.
M.K. Preethe Adv.
for KSR & CO. | } for
Petitioners.
1 to 5 |  |

TCP/102/2016

ORDER

PCS for the Petitioners present. Counsel for the Respondents present. Both counsels prayed for time for making submissions. At request, time is enlarged for hearing submissions. Parties are directed to explore the possibilities of settlement, if any. Put up on 09.10.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr